

DAILY BOARD

H.H.J. SHRI. MILIND V. KURTADIKAR

C.R. NO.42

DATE : 08-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS 133/19	The State of Maharashtra Vs Hasanali Subhanali Shaikh	Citation	
2	Bail Application No.852/20	Dipesh @ Diup Rajan Wagdhare Vs Malvani P. Stn.	Hearing	
3	Remand 35/20	ANC Bandra Unit VS Rajesh Tulshidas Joshi	Production of Accused	
4	Remand 57/20	D.N. Nagar P. Stn. Vs Naim Nabibakash Shaikh	Production of Accused	
5	Remand 338/20	Directorate of Revenue Intelligence, Mumbai Zonal Unit Vs Ribra Anez Delicia	Production of Accused	
6	Remand 446/20	DCB CID, Unit IV VS Ali Mohd. Shafi Alam Shaikh	Production of Accused	